

and Power Team on Lakka Valley Project (Mysore); and

(b) if so, with what results?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) and (b). The reports of the Teams are made to Governments concerned and to the Committee on Plan Projects after discussions with the project authorities [State Governments] Central Ministries connected with their implementation. In the present case, the report after discussions, was sent to the Mysore Government which has accepted all the recommendations except that relating to the alignment of the Devangeri Branch of the Channel where it crosses the Shantisagar Bund.

#### Prohibition of Meetings in Andamans

\*1539. Sardar A. S. Saigal: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that an order was promulgated by the Police Authorities, Port Blair, during recent municipal elections in the Andamans, prohibiting meetings and processions without licences; and

(b) if so, under what provisions of the Law the order was promulgated?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Yes.

(b) The Order was promulgated under Section 30(2) of the Police Act, 1861 (V of 1861).

संगीत नाटक अकादमी और ललित कला अकादमी

\*१५४०. श्री क० भे० मालवीय : क्या वैज्ञानिक शोधना और सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) संगीत नाटक अकादमी और ललित कला अकादमी के कार्यों से जनता को अवगत कराने के लिये इन अकादमियों

की रिपोर्टें किन-किन भाषाओं में प्रकाशित की गई है ;

(ख) क्या संगीत नाटक अकादमी की विभिन्न गोंछियों में पढ़े गये लेखों को प्रकाशित करने का विचार है ; और

(ग) यदि प्रश्न के उपरोक्त भाग (ख) का उत्तर नकारात्मक हो, तो इसके क्या कारण हैं ?

वैज्ञानिक शोधना और सांस्कृतिक-कार्य मंत्री (श्री हुमायून् कबिर) : (क) अभी तक कोई रिपोर्ट नहीं छपी है लेकिन अकादमियों ने अंग्रेजी में बुलेटिन छापे हैं जिनसे उनके क्रिया-कलापों का पता चलता है।

(ख) अभी अकादमी ने ऐसे किसी प्रस्ताव पर विचार नहीं किया।

(ग) प्रश्न नहीं उठता।

#### Purchase of Jeeps

Shri Rami Reddy:  
Shri Jadhav:  
Dr. Ram Subhag Singh:  
Shrimati Ila Palchoudhuri:  
\*1546. { Shri N. R. Munisamy:  
Shri U. C. Patnaik:  
Shri Hem Barua:  
Shri Ashok Mehta:  
Shri Nath Pal:  
Shri Goray:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 527 on the 26th November, 1957 and state the stage at which the suit relating to jeep deal filed by the Government of India in U.K. is pending?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): The discovery and inspection of documents has been completed and the case is likely to come up for hearing early next year.